GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 85 ANSWERED ON 21/07/2025

SLUM DEMOLITIONS AND REHABILITATION IN DELHI

85. SHRI MANOJ KUMAR JHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of slum demolitions undertaken by the Delhi Development Authority during the last three years;
- (b) the total number of individuals or households displaced due to these demolitions;
- (c) the number of persons rehabilitated, along with the form and location of such rehabilitation;
- (d) the key challenges being faced in the rehabilitation of displaced persons;
- (e) the measures being taken by Central Government to ensure timely, adequate and inclusive rehabilitation; and
- (f) whether any budgetary allocation has been made for the purpose of rehabilitation of displaced persons, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c) Delhi Development Authority (DDA) has informed that a total number of 5 (five) demolitions have been undertaken by them in the last three years. In these demolitions, a total of 5158 households were displaced due to these demolitions out of which a total of 3403 households or 17015 individuals [assuming the average family size of 5 (five)] were found eligible for alternative rehabilitation as per Delhi Slum & Jhuggi Jhopri Rehabilitation and Relocation Policy, 2015 issued by Delhi Urban Shelter Improvement Board (DUSIB), Government of National Capital Territory of Delhi (GNCTD). Accordingly, these eligible dwellers have been provided with alternative rehabilitation with all modern facilities. Details of these rehabilitations are as under:-

Sl. No.	JJ Clusters	Location of Rehabilitation	Allotment made
1.	Bhoomiheen Camp,	In-situ Slum Rehabilitation (ISR)	1896
	Govind Puri (Kalkaji)	Project at Kalkaji Extension.	
2.	Jailorwala Bagh, Ashok	ISR Project at Swabhiman Apartments	1087
	Vihar	(Jailorwala Bagh), Ashok Vihar	
3.	Golden Park, Rampura	ISR Project at Swabhiman Apartments	271
		(Jailorwala Bagh), Ashok Vihar	
4.	Mata Jai Kaur	ISR Project at Swabhiman Apartments	46
		(Jailorwala Bagh), Ashok Vihar	
5.	Jhuggi Jhopri Cluster,	Sector G-7/G-8, Narela	103
	Kalibari near RML		
		Total:	3403

(d) The transition from jhuggi living to life in a modern flat, cohesive group living, sense of community ownership of common resources like common area, lift etc. and adapting to the changes were the main challenges which were handled by imparting training as well as spreading awareness by NGO.

(e) & (f) The Colonization is the State Subject. The Schemes related to housing for urban poor are implemented by respective State/UT Governments. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country including Government of National Capital Territory of Delhi (GNCTD). The scheme is implemented through four verticals viz. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISR) and Credit Linked Subsidy Scheme (CLSS). In Delhi, 29,976 beneficiaries have availed the benefit under PMAY-U.

Delhi Development Authority (DDA) has developed a transparent online system for capturing the survey area, based on which identified jhuggi clusters are surveyed to formulate suitable strategy for rehabilitation in viable cases where land can be used as a resource. Transaction Advisor (TA) has been engaged for feasibility study and preparation of Detailed Project Report (DPR) for in-situ slum rehabilitation projects. An online system has been made available for conducting eligibility determination, generation of allotment-cum-demand letters, the challans towards payments of beneficiary contribution. To raise grievances, appropriate appellate provisions are also present. Arrangements have also been made to facilitate credit through multiple financial institutions for beneficiary contribution.

An amount of Rs. 766 Crore (excluding land cost) has been spent by Delhi Development Authority (DDA) on construction of In-situ Slum Rehabilitation (ISR) projects at Ashok Vihar and Kalkaji Extension.
